

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition Nos. 454/GT/2014 & 455/GT/2014

Date: 10.3.2015

To,

General Manager (Commercial)
North Eastern Electric Power Corporation Ltd.
Brookland Compound, Lower New Colony,
Shillong - 793003

Sir,

Petition No.: 454/GT/2014

Subject : Revision of tariff for the period 2009-14 with respect to capital expenditure including additional capital expenditure incurred during the financial years 2009-10 to 2013-14 in respect of Khandong Hydro Electric Project Stage-II (1 x 25 MW) of North Eastern Electric Power Corporation Limited.

Petition No.: 455/GT/2014

Subject : Revision of tariff for the period 2009-14 with respect to capital expenditure including additional capital expenditure incurred during the financial years 2009-10 to 2013-14 in respect of Kopili Hydro Electric Project Stage-II (1x25 MW) of North Eastern Electric Power Corporation Limited

Ref: Your letter Nos. NEEPCO/ND/F-84/2014-15/2429 & 2431 dated 9.3.2015

With reference to your letters dated 9th March, 2015 on the above mentioned subject, I am directed to inform you that your request for extension of time has been allowed and the time for submission of the additional information as per RoP dated 3.2.2015 has been granted upto 27th March, 2015. You are requested to ensure filing of the said information within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

-S/d-
(B. Sreekumar)
Deputy Chief (Law)